HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR (Chief Justice's Secretariat)

Subject: Application of Shri Abhinav Mannotra S/o Late Shri Jugal Kumar (Ex Head Assistant), R/o- Village- Jagir Ghordi, Tehsil- Ramnagar, District-Udhampur seeking his appointment on compassionate ground under S.O.- 429.

ORDER

No: 1007 of 2025/By Dated: 18/07/2025

Sanction is hereby accorded to the temporary appointment of Shri Abhinav Mannotra S/o Late Shri Jugal Kumar (Ex Head Assistant), R/o- Village- Jagir Ghordi, Tehsil- Ramnagar, District-Udhampur as Orderly in the Pay Level SL-1 (14800-47100) on compassionate grounds under and in terms of Jammu & Kashmir Rehabilitation Assistance Scheme – 2022 and is posted as such in the District Cadre Udhampur, against the available vacancy.

His appointment is, however, subject to the following conditions:

- i) The appointee shall join before the Principal District & Sessions Judge, Udhampur within a period of 21 days from the date of issuance of this order, who shall get all the testimonials and character/antecedents of the appointee verified from the concerned authorities;
- ii) The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about his character and antecedents is received from the Police/CID, to whom a reference shall be made by the concerned Presiding Officer, his appointment shall be deemed cancelled ab-initio and he shall have no claim on his appointment.
- iii) The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (i) & (ii) above is received.

By order of Hon'ble the Chief Justice.

Principal Secretary to, Hon'ble the Chief Justice

No: 917-25 / Sy-693 Dated: 18/07/2025

1. Registrar General, High Court of J&K and Ladakh for information.

2. Registrar Vigilance, High Court of J&K and Ladakh for information.

3. Registrar Rules, High Court of J&K and Ladakh for information.

4. Pr. District & Sessions Judge, Udhampur for information and n/a.

5. Director Finance, High Court of J&K and Ladakh for information.

6. CPC e-Court, High Court of J&K and Ladakh, Srinagar for uploading on the High Court website.

7. Incharge Librarian, High Court of J&K and Ladakh, Srinagar/Jammu for keeping the record.

8. Shri Abhinav Mannotra S/o Late Shri Jugal Kumar (Ex Head Assistant), R/o- Village- Jagir Ghordi, Tehsil-Ramnagar, District-Udhampur for compliance.

9. Order Book.

Hon'ble the Chief Justice